

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:2268  
ANSWERED ON:24.07.2014  
MEMORIAL OF BHARAT RATNA B. R. AMBEDKAR .  
Nete Shri Ashok Mahadeorao

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Union Government has received any proposal from the Government of Maharashtra to provide land belonging to National Textile Corporation for construction of a Memorial of Bharat Ratna Dr B.R. Ambedkar;
- (b) if so, the details thereof; and
- (c) the present Status of the said proposal and the time by which it is likely to be finalised by the Union Government?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b):Maharashtra Govt. vide letter dated 09.08.2011 has written to the Central Government requesting for transfer of area of Indu 6 Mill land vested in the National Textile Corporation for construction of a Memorial of Bharat Ratna Dr. Babasaheb Ambedkar.

(c):The land of INDU Mill 6 was acquired by GOI for the purpose of textile activities under the Sick Textile Undertakings (Nationalization) Act, 1974. The utilization of the land other than the purpose specified in the act will be against the provision of the act. Hence, for purposes of construction of the Memorial, the in-principle approval of the Cabinet, for a Bill viz.: The Acquisition of certain area in Mumbai for Dr. Babasaheb Ambedkar Memorial Bill 2014 which was introduced in Lok Sabha on 11.02.2014. However the Bill could not be passed by the Parliament and has lapsed on dissolution of the 15th Lok Sabha. As per cabinet instructions, after the constitution of the 16th Lok Sabha, the matter needs to be relooked before the said Bill is introduced in the Parliament.